

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2185
ANSWERED ON:12.03.2001
WORKERS PARTICIPATION IN MANAGEMENT
ANANDRAO ADSUL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to allow workers to participate in Management especially in public enterprises;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a), (b) & (c): A Scheme of Employees' Participation in Management which is currently in existence was prepared and notified in December, 1983. The Scheme is applicable to all Central Public Enterprises except those specifically exempted. To make the Scheme more meaningful, the Participation of Workers in Management Bill has been drawn up and introduced in the Rajya Sabha on 30th May, 1990. This Bill has been referred to the Parliamentary Standing Committee on Labour and Welfare for their examination and report.